

**REPORTS OF THE COMMITTEE ON WELFARE OF SCHEDULED  
CASTES AND SCHEDULED TRIBES**

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Twenty-ninth Report on Action Taken by the Government on the recommendations contained in their Twelfth Report (Fifteenth Lok Sabha) on the subject "Examination of programmes for the development of Particularly Vulnerable Tribal Groups (PTGs)" pertaining to the Ministry of Tribal Affairs;
- (ii) Thirtieth Report on the subject 'Prevention of Untouchability in Mid Day Meal Scheme in Government run Schools' pertaining to the Ministry of Human Resource Development (Department of School Education and Literacy); and
- (iii) Thirty-first Report on the subject "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Ordnance Factory Board (OFB)" pertaining to the Ministry of Defence (Department of Defence Production).

---

**REPORT OF COMMITTEE ON EMPOWERMENT OF WOMEN**

DR. PRABHA THAKUR (Rajasthan): Sir, I lay on the Table, a copy (in English and Hindi) of the Twentieth Report of the Committee on Empowerment of Women (2012-13) on the subject 'Assessment of Educational Status of Women with Special Reference to the Girl Child'.

MR. DEPUTY CHAIRMAN: Now, the Motion for appointment of...

SHRI V. MAITREYAN (Tamil Nadu): Sir, before you move the Motion, I have an objection.

MR. DEPUTY CHAIRMAN: I will allow you.

---